

**COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS
OF THE HOUSE**

(Thirteenth Lok Sabha)

SECOND REPORT

(Presented on 12.5.2000)

I, the Chairman of the Committee on Absence of Members from the sittings of the House, have been authorised by the Committee, present this their Second Report.

2. The Committee held a sitting on the 11th May, 2000.

3. The Committee considered applications for leave of absence from five members. The details of these applications and recommendations of the Committee are given in the Appendix.

NEW DELHI;

11th May, 2000

Vaisakha 21, 1922 (Saka)

RAM SAJIVAN

Chairman,

*Committee on Absence of Members
from the sittings of the House.*

APPENDIX

(Vide para 3 of the Report)

Sl. No.	Name of Member who has applied for leave of absence	Period for which leave applied	Reasons for leave	Period for which leave of absence recommended by the Committee	Remarks
1.	Shri Sunil Dutt	*17.4.2000 to 17.5.2000 = 31 days	Self-illness	*17.4.2000 to 17.5.2000 = 31 days	
2.	Shri Simranjit Singh Mann	#15.4.2000 to 11.5.2000= 27 days	301st celebrations in Khalsa in USA/Canada	#17.4.2000 to 11.5.2000 = 25 days	#The 2nd phase of 3rd Session of 13th L.S. commenced from 17.4.2000
3.	Shri S.D.N.R. Wadiyar	\$3 to 17.5.2000= 15 days	Self-illness	\$24.4.2000 to 17.5.2000 = 24 days	\$The member is not signing the attendance register since 24.4.2000
4.	Shri Rajesh Ranjan	24.2.2000 to 16.3.2000 = 22 days and 17.4.2000 to 17.5.2000= 31 days Total@ 53 days	Under Judicial custody and self-illness	24.2.2000 to 16.3.2000 = 22 days and 17.4.2000 to 17.5.2000= 31 days Total@ 53 days	
5.	Shrimati Nisha A. Choudhary	17.4.2000 to 17.5.2000 = 31 days	Self-illness	\$\$17.4.2000 to 17.5.2000 = 31 days	

* The Member had applied for grant of leave for 79 days. Since the Committee do not recommend leave for more than 59 days and the House was adjourned on 16.3.2000 to meet again on 17.4.2000, the member was granted leave for 48 days (29.11.99 to 23.12.99 and 23.2.2000 to 16.3.2000) by the House on 13.3.2000 on the recommendations made by the Committee in its First Report in the first instance. The member may now be granted leave for the remaining period of 31 days.

@ Earlier, the member was granted leave by the House on 13.3.2000 for 25 days from 29.11.99 to 23.12.99 on the recommendation made by the Committee in its First Report.

\$\$ Earlier, the member was granted leave by the House on 13.3.2000 for 48 days from (29.11.99 to 23.12.99 and 23.2.2000 to 16.3.2000) on the recommendation made by the Committee in its First Report.